(b) and (c). Do not arise,

Britain's Entry into European Common Market

- *385. SHRI HIMATSINGKA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) whether the question of possible entry of Britain into the European Common Market figured at recent talks held in London in last week of May 1969;
 - (b) if so, in what perspective; and
- (c) the results of the talks and how far the trade between the two countries is likely to expand as a result thereof?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT): (a) Government are not aware of any formal talks having been held in London in the last week of May, 1969 on this subject.

(b) and (c). Do not arise.

Impact of Disturbances on Tea

- *386. SHRI BIBHUTI MISHRA Will: the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) whether Government's attention has been drawn to cases of assault of Estate Manager of Tea Gardens by labourers;
- (b) if so, whether it is a fact that the various political parties are interested in creating disturbances and production of tea is going down due to unrest and disturbances;
- (c) if so, the extent to which export of tea is affected; and
- (d) the measure taken by Government to bring peace there?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY SHRI (CHOWDHARY RAM SEWAK): (a) Yes, Sir.

- (b) Apart from the normal labourmanagement disputes, disturbances have resulted largely from Inter-union rivalries and these unions are usually affiliated to different political parties. The normal working in many tea estates has been affected thereby causing loss of some production.
- (c) It is difficult to say at this stage the extent to which export of tea will be affected as a result.
- (d) This concerns the State Government.

Draft Fourth Plan of Kerala

*387. SHRI P.C. ADICHAN: SHRI E. K. NAYANAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether decisions have since been taken on the size and shape of the Fourth Five Year Plan for Kerala State:
- (b) if so, what is the Plan outlay for the State sanctioned by Government and how far it falls short of the State Government's demands;
- (c) the extent of cut made in respect of the different major programmes under the Plan and which specific schemes are likely to suffer on account of this cut; and
- (d) the rate of growth which was envisaged under the draft Plan submitted by the State Government and how far it would be possible to achieve it under the Plan as approved by the Central Government?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI):(a) to (c). Against the State's proposal for an outlay of Rs. 466.75 crores, Planning Commission has recommended an outlay of Rs. 258.40 crores on the basis of available resources. The sectoral distribution of the recommended outlay is indicated on page 67-68 of the "Fourth Five Year Plan—Draft" placed before the Parliament in April, 1969.